

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/229(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS BHANWAR LAL JAJODIA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For Financial Creditor/UCO Bank

Mr. Santosh Kumar Ray, Adv.
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms, Muskan Saha, Adv.

For Resolution Professional

Mr. Siddhartha Sharma, Adv.
Mr. Rishav Dutt, Adv.
Mr. Mohit Sharma, Adv.
Mr. Aman Kataruka, Adv.

For Personal Guarantor

Mr. Rishav Banerjee, Adv.
Mr. Supriyo Gole, Adv.
Ms. Madhuja Barman, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **21.08.2024**.

**Satyajit Roy
(Court Officer)**